

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR BAGH BAHAR APPLIANCES PRIVATE LIMITED PUNE OPERATING IN TRADING & DISTRIBUTION OF ELECTRONICS PRODUCTS /HOME APPLIANCES**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	BAGH BAHAR APPLIANCES PRIVATE LIMITED AABC8394G U29305PN1997PTC108822
2.	Address of the registered office	SYSKA House, office No. S-4, 4th Floor, S. No.2 Sakorenagar, New Airport Road, Near Anand Residency, Pune, Maharashtra, India, 411014
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Pune
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	Revenue from Trading operations (In Lakhs) FY 2021-22 Rs. 22751.05 (audited) FY 2022-23 Rs. 27084.29 (audited) FY 2023-24 Rs. 7553.02 (unaudited) FY 2024-25 Rs. 1842.13 (unaudited) FY 2025-26 Rs. 949.05 (as per AIS-unaudited)
7.	Number of employees/ workmen	Zero (0)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by sending an email at:- bbapl.cirp@outlook.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code, detailed invitation for EOI, is available at URL:	Details can be sought by sending an email at:- bbapl.cirp@outlook.com
10.	Last date for receipt of expression of interest	06/07/2026
11.	Date of issue of provisional list of prospective resolution applicants	11/07/2026
12.	Last date for submission of objections to provisional list	16/07/2026
13.	Date of issue of final list of prospective resolution applicants	21/07/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	27/07/2026
15.	Last date for submission of resolution plans	26/08/2026
16.	Process email id to submit Expression of Interest	bbapl.cirp@outlook.com

June 19, 2026,



For Bagh Bahar Appliances Private Ltd

Rajeev Mannadiar
Resolution Professional
AFA-30/06/2027

IBBI Registration No. IA/PA-001/IP-P00212/2017-18/10412

Add: 401, Darshan CHS Ltd., Raghunath Dadaji Street, Fort, Mumbai 400001